

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 301
IB-155/ND/2024
New IA-3285/2024

IN THE MATTER OF:
Mukesh Kumar Bansal

... **Applicant/Petitioner**

Under Section: 94 of IBC, 2016

Order delivered on 09.07.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant :
For the RP : Adv Vinod Chaurasia

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3285/2024: Let the notice be issued to the Respondent/Personal Guarantor returnable on 21.08.2024. It goes without saying that the copy of IA/Report shall be enclosed with notice. The Applicant undertakes to serve the notice through all modes including E-mail and file affidavit/proof of service within one week. List on 21.08.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)